

CITY CIVIL COURT MUMBAI
IN THE COURT OF SHRI ANIL H LADDHAD
COURT 7 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 22-09-2020

ARGUMENTS

1 SUIT 109480/1993 NATIONAL TEXTILE CORPN
Vs ARVIND SINGH SETHI AND ORS

2 SUIT 109803/1991 SMT LAXMI EKNATH SAWANT AND ANR
Vs SHRI SHANTARAM BHIWA SAWANT

NM FOR HEARING

3 SUIT 103346/2013 REENA SANJAY MINZ AND ANR
Vs AMRITA NIKKI MALHOTRA AND ORS MR DEVMANI SHUKLA AND MR VIJAYPRAKASH
YADAVParmar P.N. Patwardhan

Sub Matter: NOTICE OF MOTION/0104568/2019

Sub Matter: NOTICE OF MOTION/0104742/2018

Sub Matter: NOTICE OF MOTION/0101738/2019

Sub Matter: NOTICE OF MOTION/0102513/2016

Sub Matter: NOTICE OF MOTION/0100021/2019

4 SUIT 108363/1996 Vinay Amin and Ors.
Vs Ms. Sajawat Consultants Bombay Pvt. Ltd.
Sub Matter: NOTICE OF MOTION/0104542/2019

5 SUIT 102956/2015 1.Mr. Jehangir Ardeshir Rabadi 2.Mr. Sam Jehanbay Daruwala 3.Mr. Naozer Rusi
Wankadiya
Vs 1.Mr.Abbas Shabbir Kachwala 2.Mr. Sikander Mohamadi Kachwala 3.Mrs. Shirin Sikandar
Kachwala
Sub Matter: NOTICE OF MOTION/0103062/2016

6 SUIT 101347/2016 Bala Balaji Kale
Vs 1.Jayashree Arvind Joshi 2.Pushpaben Fulshankar Joshi 3.Asha Yenis Joshi
Sub Matter: NOTICE OF MOTION/0104864/2016

7 SUIT 102581/2016 1.Mrs. Manjulaben Wd/o. Haridas Mapara 2.Mr. Ranjit S/o. Haridas Mapara 3.
Ashok S/o.Haridas Mapara
Vs 1.Mr. Lalit Jain 2.Mr. Vijay Shantilal Jain
Sub Matter: NOTICE OF MOTION/0104532/2016

8 SUIT 100155/2018 Mrs. Sonal Suresh Dhuri Mangesh D.
Vs Chavan 1. Mrs. Sudnesha Krishna Parab 2. Mrs. Radhika Balkrishna Gawade
Sub Matter: NOTICE OF MOTION/0100648/2018

CS REPLY

9 SUIT 100174/2018 1.Anjuman E-Nurul Islam Trust 2.Mr.Lallankhan S/o. Shammu Khan
Vs 1.Tabbat Hussain Rehamtulla 2.Nizam Rehman Mulani 3.Haji Mohd. Sharif Mahmood 4.Yaar
Mohd. Gulsai

Sub Matter: NOTICE OF MOTION/0103079/2019

Sub Matter: CHAMBER SUMMONS/0102307/2018

Sub Matter: CHAMBER SUMMONS/0101191/2019